

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 220 OF 2018

Dated: 29th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jhajjar KT Transco Limited

...Appellant(s)

Vs.

**Haryana Electricity Regulatory Commission
& Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Abiha Baidi

Counsel for the Respondent(s) : Mr. Raheel Kohli
Mr. Manuj Kaushik for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **04.02.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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